

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION NO. 34
TO BE ANSWERED ON 04/02/2022

IMPLEMENTATION OF SWAMINATHAN COMMISSION REPORT RECOMMENDATIONS

*34. DR. SASMIT PATRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to State?

- (a) the specific recommendations of the Swaminathan Commission report that Government has implemented and not implemented so far ; and
- (b) by when all the recommendations of the Swaminathan Commission report would be implemented by Government?

ANSWER

Minister of AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

- (a) & (b): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) TO RAJYA SABHA
STARRED QUESTION NO. 34 DUE FOR REPLY ON 4TH FEBRUARY, 2022**

(a) & (b) : On the basis of recommendations of National Commission for Farmers (constituted in the year 2004) chaired by Shri Swaminathan, the Government had approved the draft of “National Policy for Farmers”.

In relation to these recommendations, an Inter-Ministerial Committee (IMC) was constituted in the year 2007, which recommended 201 Action Points to be implemented by the Government. Out of these, the government has taken action on 200 action points. Remaining one action point is related to setting up of Model Genome Club in each state with the help of RKVY.
